

## FORM G

### INVITATION FOR EXPRESSION OF INTEREST FOR

#### REACHNET CABLE SERVICES PRIVATE LIMITED OPERATING IN MEDIA AND PUBLISHING UNDER CABLE TELEVISION AND DTH

AT

UNIT NO. 41A/44, LEGACY BUILDING, 4TH FLOOR 25A SHAKESPEARE SARANI KOLKATA – 700017, WEST BENGAL

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SR.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	NAME: Reachnet Cable Services Pvt. Ltd. PAN: AAGCR8716B CIN: U64204WB2012PTC180335
2.	Address of the registered office	Unit no. 41A/44, legacy building, 4th floor 25A Shakespeare Sarani Kolkata – 700017 West Bengal
3.	URL of website	No website
4.	Details of place where majority of fixed assets are located	As per the Balance Sheet. For more details contact on: <a href="mailto:cirp.rechnet@gmail.com">cirp.rechnet@gmail.com</a>
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	NA
7.	Number of employees/ workmen	17 Employees
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	31 <sup>st</sup> March, 2018 <a href="https://ibbi.gov.in/en/claims/front-claim-details/20324">https://ibbi.gov.in/en/claims/front-claim-details/20324</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	For Detailed EOI and eligibility criteria, please contact on: <a href="mailto:cirp.rechnet@gmail.com">cirp.rechnet@gmail.com</a>
10.	Last date for receipt of expression of interest	<b>26-02-2025</b>
11.	Date of issue of provisional list of prospective resolution applicants	<b>08-03-2025</b>
12.	Last date for submission of objections to provisional list	<b>13-03-2025</b>
13.	Date of issue of final list of prospective resolution applicants	<b>23-03-2025</b>
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	<b>28-03-2025</b>

15.	Last date for submission of resolution plans	<b>27-04-2025</b>
16.	Process email id to submit Expression of Interest	<a href="mailto:cirp.reachnet@gmail.com">cirp.reachnet@gmail.com</a>
17.	Details of Corporate Debtor's registration status as MSME	Udyam Registration No.: UDYAM-MH-18-0001329

SD/-  
**CA BHARATI MANOJ DAGA**

Resolution Professional  
For Reachnet Cable Services Private Limited

Reg. No.: IBBI/IPA-001/IP-P-01963/2020-2021/13070

AFA No.: AA1/13070/02/311225/107325

Valid till: 31st December 2025

Date: 11/02/2025

Place: Mumbai

## PASCHIM BANGA GRAMIN BANK

(A Govt. Enterprise)

H. O. : Natabar Paul Road, Chatterjee Para More, Tikiapara, Howrah-71101  
SURI REGIONAL OFFICE : Yoshoda Bhaban, Near Suri Busstand, Suri, Birbhum, PIN-731101  
Mobile : 91-9955456890, 9955486165, E-mail : pbgg-suriro.rm@pbgg.co.in

### POSSESSION NOTICE (for Immovable Property) Appendix IV [Rule 8(1)]

Whereas, the undersigned being the authorised Officer of the Paschim Banga Gramin Bank, under the securitization and reconstruction of financial assets and enforcement of security interest Act, 2002 and in exercise of powers conferred under section 13(12) read with rules 3 of the security interest (enforcement) rules, 2002 issued Demand Notice Dated mentioned below and calling upon the Borrowers to repay the amount mentioned in the notice within 60 days from the date of receipt of the said notice. The Borrower having failed to repay the amount, notice is hereby given to the Borrowers and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him/her under Section 13(4) of the said Act read with Rule 8 of the said Rules as per the dates shown against the Borrower. The Borrowers in particular and the public in general are hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the Paschim Banga Gramin Bank for the said amount and interest thereon. The Borrowers attention is invited to provisions of sub-section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets.

Sl. No.	Name and Address of Borrowers with Branch Name	Description of immovable Property	1) Demand Notice Date 2) Possession Notice Date 3) Outstanding Amount
1	<b>Borrower :</b> <b>Mr. Anwar Hossain alias Mr. Anwar Hossain, S/o-Sahim Sk, alias Sayim Sekh, alias Sahin Hossain alias Sahim Hossain Vill &amp; P.O.-Chowhatta, Near Bus Stand, P.S.-Labpur, Dist.-Birbhum, Pin-731201, West Bengal</b> <b>Guarantor- Mr. Ujir Sk, S/o- Mr. Anwar Hossain alias Mr. Anwar Hossain, Vill &amp; P.O.-Chowhatta, Near Bus Stand, P.S.-Labpur, Dist.-Birbhum, PIN- 731201, West Bengal</b> Loan A/c No. 12190510001120 Branch : Chowhatta	All that piece and parcel of land and building constructed thereon at Mouza- Chowhatta, JL No.-19. LR Khatian No.- 3979, LR Plot No.- 6718 & 6710, measuring an area of 1.65 Satak, Nature of Land Bastu, under P.S.-Labpur, within ADSR of Labpur. District- Birbhum, Property in the name of Anwar Hossain, Mortgage Deed No. I-1999 of 2002. <b>Bounded By:</b> North- Chowhatta-Labpur Main Road. South-Vacant Land of Rubox Mirzha, East- Passage then Vacant Land Jiyaral Rahaman, West- Sk. Sufiuddin Haque Bhandar.	1) 04.10.2024 2) 07.02.2025 3) Rs. 6,74,759.00 (Rupees Six Lac Seventy Four Thousand Seven Hundred Fifty Nine Only) as on 30.09.2024 (with interest charged up to 30.06.2024) and interest thereon together with incidental Expenses, Cost, Charges etc.

Date : 11.02.2025 Place : Suri, Birbhum Authorised Officer, PBGB

### DANTA VYAPAR KENDRA LIMITED

CIN: L51226WB1982PLC035467

Regd. Office : 1, Crooked Lane, Ground Floor, Room No. G2, Kolkata - 700069, West Bengal, India  
E-mail: dantavyapar@hotmail.com // Contact No.: 9073980831 // Website: www.dantavyapar.com

#### Statement of Unaudited Standalone Financial Results For the Quarter and Nine Months Ended 31st December, 2024

(All amount in thousand of rupees unless otherwise stated)

Sl. No.	PARTICULARS	Quarter Ended		Nine Months Ended			Year ended
		December 31, 2024	September 30, 2024	December 31, 2023	December 31, 2023	December 31, 2024	
		(Un-Audited)	(Un-Audited)	(Un-Audited)	(Un-Audited)	(Un-Audited)	(Audited)
1	Total income from operations (Net)	4,348.08	5,808.46	2,185.26	13,083.42	8,669.42	9,593.53
2	Net Profit / (Loss) for the period (before tax, Exceptional and/or Extraordinary items)	1,818.16	3,444.13	(168.17)	5,597.77	(174.29)	221.03
3	Net Profit / (Loss) for the period before tax (after Exceptional and/or Extraordinary items)	1,818.16	3,444.13	(168.17)	5,597.77	(174.29)	221.03
4	Net Profit / (Loss) for the period after tax (after Exceptional and/or Extraordinary items)	1,360.57	2,577.31	(168.17)	4,188.92	(174.29)	149.49
5	Total Comprehensive income for the period / (Loss) (comprising Profit / (Loss) for the period (after tax) and other comprehensive income (after tax))	1,360.57	2,577.31	(168.17)	4,188.92	(174.29)	1,79,331.64
6	Equity Share Capital	47,459.60	47,459.60	47,459.60	47,459.60	47,459.60	47,459.60
7	Other Equity (excluding Revaluation Reserve)	0	0	0	0	0	4,40,136.64
8	Earnings Per Share (before and after extraordinary items) (not annualised) - Basic & Diluted (Rs.)	0.287	0.543	(0.035)	0.883	(0.037)	0.031

Notes :  
1) The above Un-Audited financial results for the Quarter and Nine Months ended on 31.12.2024 were reviewed by the Audit Committee and have approved by the Board of Directors at their respective meetings held on 10.02.2025.  
2) The above is an extract of the detailed format of Financial Results has been filed with the Stock Exchange under Regulation 33 of SEBI (LODR) Regulations, 2015 and available on Company's website <http://www.dantavyapar.com>



On behalf of the Board of Directors  
For DANTA VYAPAR KENDRA LTD.  
Sd/-  
Ekta Agrawal  
Managing Director  
DIN: 01369717

बैंक ऑफ इंडिया **BOI** **BARDHAMAN ZONAL OFFICE** **NOTICE U/s 13(2) OF SARFAESI Act, 2002**  
Holding No. 446/N, Amstrong Avenue, Sector -2A, Bidhanagar, Durgapur-713212  
Phone no-0342-2665703, Email : bardhaman.assetrecovery@bankofindia.co.in

A notice is hereby given that the following borrower and guarantor in the below mentioned cases has defaulted in the repayment of principal and interest of the loans/ facility obtained by him/her from the Bank and the loan has been classified as Non Performing Asset (NPA). The notice was issued to him/her under section 13(2) of Securitization and Reconstruction of Financial Asset and Enforcement of Security Interest Act 2002 on his/her last known addresses but were returned unsealed and as such Borrower & Guarantor are hereby informed by way of this public notice.

Sl. No.	Name of the Borrowers/ Mortgagee/ Guarantors with Address	Description of Property/Security	Date of Notice Date of NPA	1. Sanctioned Limit 2. Amount of outstanding
1.	<b>Borrower &amp; Mortgagee :</b> <b>Mr. Dipak Rakshit, S/o Mr. Mohan Rakshit (Borrower)</b> HCL Road Paschim Rangamatia Po Rupnarayanpur Bazar PS Chittaranjan Paschim Bardhaman 713335. Name of the Branch: Chittaranjan Branch	EQM of the flat in the name of Dipak Rakshit situated at Rupnarayanpur Road in Mangalpur Apartment, Flat No. F-02 on 4th floor measuring about 950 Sq.Ft. a Two Wheeler & a four wheeler parking space together with proportionate undivided shares of land All that the piece and parcel of vacant land measuring an area of 10.62 (Ten point Six Two) decimal of Bastu and appertaining to J.L. No.-37, L.R.- Khatian No. 12976 and L.R. Khatian No. 12589, R.S. Plot No. 176, LR Plot No 386, in Mouza Benagaria, ADSR office at Kulti, P.S. Salanpur, Dist Paschim Burdwan, West Bengal 713335. Total area of flat 950 Sq.Ft., Carpet area 720 (Seven Hundred Twenty) Sq.ft.	29.01.2025 18.01.2025	1. TERM LOAN: Rs. 18,37,000.00 2. Rs. 16,49,963.17 (contractual dues upto the date of notice i.e. 18.01.2025) with further interest thereon @ 10.70% p.a with monthly rest together with penal interest @ 2.00% p.a over & above.

The steps are being taken for substituted service of notice. The above borrower(s) and/or Guarantor (s) are hereby called upon to make payment of outstanding amount within 60 Days from the date of publication of this notice, failing which further steps will be taken after Expiry of 60 days from the date of acknowledgment under sub-section(4) of Section 13 of Securitization and Reconstruction of Financial Asset and Enforcement of Security Interest Act 2002.

Date: 10.02.2025 Place: Durgapur Authorised Officer Bank of India

### UNO METALS LTD

CIN : L27209WB1984PLC038126

REGD. OFFICE : 1ST FLOOR, 37A, DR MEGHNAD SAHA SARANI, KOLKATA 700 029

#### EXTRACT OF UNAUDITED STANDALONE FINANCIAL RESULTS FOR THE QUARTER AND NINE MONTHS ENDED 31ST DECEMBER, 2024

(Rs. In Lakh)

Sr. No.	Particulars	Quarter Ended		Nine Months Ended			Year Ended
		31.12.2024	30.09.2024	31.12.2023	31.12.2023	31.03.2024	
		(Unaudited)	(Unaudited)	(Unaudited)	(Unaudited)	(Unaudited)	(Audited)
1	Total Income from Operations	(6,733.64)	36,418.35	(4,462.69)	37,531.98	9,225.12	12,788.82
2	Net Profit / (Loss) for the period (before tax, Exceptional and Extraordinary items)	(6,905.65)	36,301.81	(4,577.26)	37,126.60	8,906.09	12,137.75
3	Net Profit / (Loss) for the period before tax, (after Exceptional and Extraordinary items)	(6,905.65)	36,301.81	(4,577.26)	37,126.60	8,906.09	12,137.75
4	Net Profit / (Loss) for the period after tax (after Exceptional and Extraordinary items)	(5,163.06)	30,264.56	(3,053.60)	31,945.93	7,043.40	9,430.54
5	Equity Share Capital (face value of Rs.1000/- each)	469.20	469.20	469.20	469.20	469.20	469.20
6	Reserves (excluding revaluation reserves as shown in the Balance Sheet of previous year)						47,020.39
7	Earning per share (Face value of Rs.1000/- each)						
a)	Basic	(1,10,039.64)	6,45,024.72	(65,080.99)	6,80,859.55	1,50,115.09	2,00,991.88
b)	Diluted	(1,10,039.64)	6,45,024.72	(65,080.99)	6,80,859.55	1,50,115.09	2,00,991.88

Notes :  
The above is an extract of the detailed format of Quarterly/ Nine Months Financial Results filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the Quarterly/ Nine Months Financial Results are available on Stock Exchange Websites ([www.cse-india.com](http://www.cse-india.com)) and Company's website ([www.investingmy.com](http://www.investingmy.com))

For and on behalf of the Board  
Sd/-  
RITU GOENKA  
Whole-time-Director  
DIN-00221995

Place : Kolkata  
Date : 10.02.2025

### Industrial and Prudential Investment Company Limited

Registered Office: 8/1/B Diamond Harbour Road, Kolkata 700 027

CIN: L65990WB1913PLC218486

Telephone no.: 033 4013 3000 E-mail id : contact@industrialprudential.com Website: www.industrialprudential.com

#### Standalone and Consolidated Unaudited Financial Results for the Nine Months ended 31st December 2024

(Rupees in Lakhs)

Sl. No.	Particulars	Standalone					Consolidated				
		December 31, 2024	September 30, 2024	December 31, 2023	December 31, 2024	December 31, 2023	December 31, 2024	September 30, 2024	December 31, 2023	December 31, 2024	December 31, 2023
		(Unaudited)	(Unaudited)	(Unaudited)	(Unaudited)	(Unaudited)	(Unaudited)	(Unaudited)	(Unaudited)	(Unaudited)	(Unaudited)
1.	Total Revenue from Operations	1,58.26	16,95.48	1,64.47	19,84.63	16,72.56	17,30.46	1,58.26	3,82.98	1,64.47	6,72.13
2.	Net Profit/(Loss) for the period (before tax, exceptional and/or extraordinary items)	1,28.49	16,74.39	1,40.72	19,01.15	16,18.58	16,50.27	1,28.49	3,61.89	1,40.72	5,88.65
3.	Net Profit/(Loss) for the period before tax (after exceptional and/or extraordinary items)	1,28.49	16,74.39	1,40.72	19,01.15	16,18.58	16,50.27	1,28.49	3,61.89	1,40.72	5,88.65
4.	Share of Profit/Loss of associates	-	-	-	-	-	-	13,29.63	14,67.56	10,79.65	37,58.32
5.	Net Profit/(Loss) for the period after tax (after exceptional and/or extraordinary items)	1,28.58	16,66.80	1,14.79	18,91.85	15,44.12	15,73.36	14,58.21	18,21.86	11,94.44	43,37.67
6.	Other Comprehensive Income (Net of Taxes)	(43,33.14)	33,60.83	46,31.97	14,87.61	98,56.27	109,44.62	(43,61.15)	33,32.81	46,12.57	14,01.41
7.	Total Comprehensive Income for the period (Comprising Profit/(Loss) for the period (after tax) and Other Comprehensive Income (after tax))	(42,04.56)	50,27.63	47,46.76	33,79.46	114,00.39	125,17.98	(29,02.94)	51,54.67	58,07.01	57,39.08
8.	Equity Share Capital (Face Value Rs. 10/-)	1,67.58	1,67.58	1,67.58	1,67.58	1,67.58	1,67.58	1,67.58	1,67.58	1,67.58	1,67.58
9.	Other Equity	-	-	-	-	-	-	-	-	-	-
10.	Earning per Share - Basic and Diluted	7.67	99.46	6.85	112.89	92.14	93.88	87.01	108.71	71.27	258.84

1. The above is an extract of the detailed format of the quarterly financial results filed with BSE Ltd. under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations 2015. The full format of the standalone and consolidated financial results are available on the BSE Ltd's website : <http://listing.bseindia.com>  
2. The above financial results were reviewed by the audit committee and approved by the board of directors of the Company at their respective meetings held on 10th February 2025 and the limited review of the same is carried out by the statutory auditors.  
3. This Statement has been prepared in accordance with the Companies (Indian Accounting Standards) Rules, 2015, as amended, prescribed under section 133 of the Companies Act, 2013 and the other recognised accounting practices and policies to the extent applicable.



Place : Kolkata  
Dated : 10th February 2025

For Industrial & Prudential Investment Company Limited  
Sd/-  
Chairman & Managing Director

### APEX ENTERPRISES (INDIA) LTD.

16, Netaji Subhas Road, 4th Floor, Kolkata - 700001

Phone : (033) 2210 6337, Email - apexenterprisesindia@gmail.com

Website : www.apexenterprisesindia.com CIN - L51109WB1995PLC068542

#### STATEMENT OF UNAUDITED FINANCIAL RESULT FOR THE QUARTER AND NINE MONTHS PERIOD ENDED 31ST DECEMBER, 2024

(Rs. in Thousand)

Sl. No.	Particulars	Quarter Ended		Nine months ended			Year ended
		31 Dec, 2024	30 Sep, 2024	31 Dec, 2023	31 Dec, 2024	31 Dec, 2023	
		Unaudited	Unaudited	Unaudited	Unaudited	Unaudited	Audited
1.	Revenue from Operations	-	-	-	-	-	-
2.	Other Income	(12,266)	15,875	6,071	17,440	17,537	(33,432)
3.	Total Income	(12,266)	15,875	6,071	17,440	17,537	(33,432)
4.	Expenses						
(a)	Cost of Materials consumed	-	-	-	-	-	-
(b)	Changes in inventories of finished goods, work-in-progress and stock-in-trade	-	-	-	-	-	-
(c)	Employee benefits expense	250	331	288	821	690	1,005
(d)	Finance Cost	312	300	925	886	2,194	2,235
(e)	Depreciation and amortisation expense	5	5	-	15	-	37
(f)	Power & Fuel Expenses	-	-	-	-	-	-
(g)	Other expenses	427	252	547	873	884	1,169
5.	Total Expenses	994	888	1,760	2,595	3,768	4,446
6.	Profit/(Loss) before tax (3-5)	(13,260)	14,987	4,311	14,845	13,769	(37,878)
7.	Tax Expense	(12)	(12)	(2,473)	-	-	(7,154)
8.	Net Profit/(Loss) after tax for the period (6-7)	(13,260)	14,999	6,784	14,845	13,769	(30,724)
9.	Other Comprehensive Income (net of tax)	-	-	-	-	-	-
10.	Total Comprehensive Income for the period (8+9)	(13,260)	14,999	6,784	14,845	13,769	(30,724)
11.	Paid-up equity share capital (Face Value of Rs.10/- each)	88,204	88,204	88,204	88,204	88,204	88,204
12.	Other Equity	-	-	-	-	-	(29,30,349)
13.	Earnings per Share (EPS) - (Face value of Rs.10/- each) (not annualised) (Rs.)						
- Basic	(1.50)	1.70	0.77	1.68	1.56	(3.48)	
- Diluted	(1.50)	1.70	0.77	1.68	1.56	(3.48)	

Notes  
1. These financial results have been prepared in accordance with the recognition and measurement principles of Indian Accounting Standards ("Ind AS") prescribed under Section 133 of the Companies Act, 2013 read with the relevant rules issued thereunder and the other accounting principles generally accepted in India.  
2. As the Company's business activity falls within and is organised as a single business segment, hence there are no separate reportable segments as per Ind AS 108 on Operating Segment.  
3. The Net Worth of the company is negative as on 31st December 2024. However, having regard to the financial support from management, the financial statements have been prepared on a going concern basis and that no adjustment are required to the carrying value of assets and liabilities. Further, the management is trying for re-structuring and/or merger.  
4. The company was originally registered as NBFC. Thereafter, due to Negative Net Worth it had received several reminders from Reserve Bank of India to achieve Net Own Fund at the required level. But due to losses, it could not attain the positive Net Own Fund at the required level. As such the NBFC Certificate had been surrendered in the year 2006. As on date of surrender the company was having loan/advances, Investment in Shares and Securities for huge amount. In spite of best efforts it could not get the prospective buyer for the unquoted securities. Due to Negative net worth it could neither raise fund by infusion of fresh capital nor could take a steps for diversification business. However, the management is in the process of exploring the scope for diversification and is hopeful for the positive outcome in the near future. Future, the management is trying for re-structuring and/or merger.  
5. Deferred tax has been computed by the Management annually, accordingly no provision for Deferred tax has been considered during the quarter and nine months period ended 31st December 2024.  
6. In respect of valuation of Unquoted equity shares, Debentures, Optionally fully convertible debenture. Non cumulative optionally convertible preference share and Cumulative redeemable preference shares, the Company has not conducted its fair valuation as required by Ind AS 109 "Financial Instrument".  
7. The above results have been reviewed by the Audit Committee and approved by the Board of Directors of the Company, at their meeting held on 8th February, 2025.  
8. Previous period/year figures have been regrouped/rearranged wherever necessary to confirm to current period's groupings and classifications.  
9. The Company is listed in The Calcutta Stock Exchange.

For Apex Enterprises India Ltd  
on or behalf of Board of Directors  
Subrata Pal Birendra Pandey  
Director Director  
DIN - 00018151 DIN - 00014087

Place : Kolkata  
Dated : 08.02.2025

### STABLE TRADING COMPANY LIMITED

Regd. Office: 2/5, Sarat Bose Road, Flat No. 8A, 8th Floor, Kolkata - 700020

CIN: L27204WB1979PLC032215 Website: www.stabletrading.in Email: secretarial@stabletrading.in

#### EXTRACT OF UN-AUDITED FINANCIAL RESULTS FOR THE QUARTER / NINE MONTHS ENDED 31ST DECEMBER, 2024

(Rs. In Lakh except EPS)

Particulars	QUARTER ENDED		NINE MONTHS ENDED		YEAR ENDED
	31.12.2024	30.09.2024	31.12.2023	31.12.2023	
					Audited





